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Title: Regarding the long pending unsolved problems of 64-lakh EPS pensioners.

DR. A. CHELLAKUMAR (KRISHNAGIRI): Hon. Speaker, Sir, I would like to draw the attention of the Government, through you, to the long-pending un-solved problems of 64-lakh EPS pensioners.

The EPS pension is covered under the Social Security Scheme of the Central Government. Employees of the private industries, Government-owned corporations and cooperative sectors of the States and the Centre are the members and the beneficiaries of this scheme. Sir, 64-lakh retired EPS pensioners are demanding the Government for the enhancement of their minimum monthly pension to Rs.9,000 plus DA per month.

The Government has constituted three Committees earlier. The Committees had submitted their reports in favour of the pensioners. The majority of the pensioners are above the age of 70 years.

I would request the Government to take immediate steps to implement the report of the Committee, and to increase their monthly pension to Rs.9,000 plus DA per month. The Government should also give ESIC benefits to all the pensioners and till then, an interim relief of Rs.3,000 plus DA and restoration of curtailed benefits such as commutation may be done.

माननीय अध्यक्ष : श्री कुलदीप राय शर्मा, श्री डी.एन.वी. सेंथिलकुमार एस., श्री एम.के. राघवन और श्री बी. मणिकम टैगोर को डॉ. ए. चैल्ला कुमार द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।